

Ct. Case 01/2020
Mangal Singh Parihar Vs. Jagdish Pradhan

14.07.2020

Present: None.

Matter has been taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter needs further consideration.

List on 17.07.2020 for further consideration/orders.

A copy of this order be sent to the Computer Branch for uploading on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/14.07.2020